

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:609
ANSWERED ON:13.08.2012
BLACKLISTING OF DEFENCE FIRMS
Patel Shri Bal Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) whether two of the defence companies blacklisted on corruption charges have been given go-ahead for field trial of their equipment;
- (b) if so, the details thereof and the charges levelled against them;
- (c) whether the Government proposes to review its decision; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) No, Madam.
- (b) to (d): Does not arise.